

(9)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/541/ (IB)/2017
NAME OF THE PETITIONER(S) : L & T FINANCE LTD
NAME OF THE RESPONDENT(S) : MEKA DREDGING COMPANY INDIA LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
①	A. Sella Nisalabhi For Aninda Nishnan	Counsel for Respondent	A. Sella Nisalabhi
②	T. Jayalaxmi For Anandharam	Counsel for Financial Creditor	T. Jayalaxmi

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has filed an additional counter. Counsel for the Applicant prayed for time to file the written submission. Put up on 22.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)